

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 12.05.2022 (THURSDAY)

COURT -II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No. 04 of 2021	International Subscription Agency Vs. Competition Commission of India & Ors.	Harpreet Singh	Aman Baroka Sagardeep Rathi-R2, R3 & R4 Vaibhav Arora-R4
2.	Compensation Application (AT) No. 01 of 2021 in Competition App. (AT) No. 04 of 2021	International Subscription Agency Vs. Competition Commission of India & Ors.	Harpreet Singh Gupta	Sagardeep Rathi Aman S. Baroka Armaan Gupta-R2 & R3 Vaibhav Arora-R4
3.	Competition App. (AT) No. 15 of 2021	Maruti Suzuki India Ltd. Vs. Competition Commission of India	Pallavi Shroff	Balaji Subramanian

For Hearing

4.	Comp. App. (AT) (Ins) No. 504 of 2021	Zubin Bharucha Vs. Reliance AIF Management Company Ltd. and Ors.	Sulabh Rewar	Amit Agarwal-R1 & R2
5.	Comp. App. (AT) (Ins) No. 95 of 2021	Tridhaatu Kirti Developers LLP Vs. Arihant Nenawati & Ors.	Smriti Churiwal	Arjun Krishnan-R1 Saurabh Ajay Gupta-R2 & R3 Srishti Prabhakar
6.	Comp. App. (AT) No. 02 of 2021 & I.A. No. 1256 of 2021	Narendra Kumar Bhoot Vs. Naval Kumar Bhoot & Ors.	Anuj Tiwari	Surjan Singh Shekhawat
7.	TA (AT) (Compt.) No. 39 of 2017 (Old Appeal No. 02/2017)	J.K. Lakshmi Cement Ltd. Vs. CCI & Anr. With	Jeevan Prakash	Vivek Gupta (R-DSDH) VaibhavGaggar (R-CCI)
8.	TA (AT) (Compt.) No. 40 of 2017 (Old Appeal No. 03/2017)	Ambuja Cements Ltd. Vs. CCI & Ors. With	Pallavi S. Shroff, Harman Singh Sandhu	Vivek Gupta (R-DSDH) VaibhavGaggar (R-CCI)

9.	TA (AT) (Compt.) No. 41 of 2017 (Old Appeal No. 04/2017)	ACC Limited. Vs. CCI & Ors. With	Pallavi S. Shroff, Harman Singh Sandhu	Vivek Gupta (R- DSDH) VaibhavGaggar (R-CCI)
10.	TA (AT) (Compt.) No. 42 of 2017 (Old Appeal No. 05/2017)	J.K. Cement Ltd. Vs. CCI & Anr. With	P.K. Bhalla	Vivek Gupta (R- DSDH) VaibhavGaggar (R-CCI)
11.	TA (AT) (Compt.) No. 43 of 2017 (Old Appeal No. 06/2017)	M/s. Shree Cement Ltd. Vs. CCI & Ors. With	Manas Kumar Chaudhuri, PranjalPrateek, DhruvRajain	Vivek Gupta (R- DSDH) VaibhavGaggar (R-CCI)
12.	TA (AT) (Compt.) No. 44 of 2017 (Old Appeal No. 08/2017)	Ultra Tech Cement Ltd. Vs. CCI & Ors. With	Nisha Kaur Uberoi Atreyee Sarkar Shravani	Vivek Gupta (R- DSDH) VaibhavGaggar (R-CCI)
13.	TA (AT) (Compt.) No. 45 of 2017 (Old Appeal No. 11/2017)	Jaiprakash Associates Ltd. Vs. CCI & Anr.	H.S. Chandhoke, Kanika Chaudhary Nayar, G.R. Bhatia	Vivek Gupta (R- DSDH) VaibhavGaggar (R-CCI)
14.	Competition App. (AT) No. 17 of 2018	Matrimony.com Ltd. Vs. CCI &Ors. With	Naval Chopra	Neha Mishra (R- CCI)
15.	Competition App. (AT) No. 18 of 2018	Google LLC. & Ors. Vs. CCI &Ors.	Ravisekhar Nair	Neha Mishra (R- CCI) Rajsekhar Rao (R-2)
16.	Competition App. (AT) No. 73 of 2018	Vishal Gupta Vs Competition Commission of India & Ors.	Hrishikesh Baruah	Rajdipa Behura-R1 Deeksha Manchanda (R2-4)
17.	Competition App. (AT) No. 83 of 2018	India Glycols Limited Vs. Competition Commission of India & Ors. With	Manas Kumar Chaudhuri	Udayan Jain (R1), Rishi Sood (R2), Reeta Mishra (R5-7), Sanjeev Kr. Singh (R8 & R18), MM Sharma (R19) Pankaj Bhagat (R9,12,16,17 &20), Gautam Shahi (R14)
18.	Competition App. (AT) No. 86 of 2018	Balrampur Chini Mills Ltd Vs. CCI & Ors With	Gautam Shahi	Navdeep Singh Suhag-CCI
19.	Competition App. (AT) No. 91 of 2018	Bajaj Hindustan Sugar Ltd. Vs. Ester India Chemicals Ltd. &Ors. With	Naveen Chawla	Saurabh Mishra-CCI

20.	Competition App. (AT) No. 92 of 2018	Mawana Sugars Ltd. Vs. Competition Commission of India & Anr. With	P.K. Bhalla	
21.	Competition App. (AT) No. 93 & 98 of 2018	Dalmia Bharat Sugar & Industries Ltd. Vs. Competition Commission of India & Anr. With	M.M. Sharma	Sanyat Lodha-R1
22.	Competition App. (AT) No. 94 of 2018	Uttam Sugar Mills Ltd. Vs. Competition Commission of India & Ors. With	Sanjeev Kumar Singh	Sanyat Lodha- R1
23.	Competition App. (AT) No. 97 of 2018	Triveni Engineering & Industries Ltd Vs. Ester India Chemicals Ltd & Anr. With	Rishi Agrawala	
24.	Competition App. (AT) No. 99 of 2018	The Andhra Sugars Ltd. Vs. Competition Commission of India & Ors. With	Avdresh Bairwa	Saurabh (R-CCI)
25.	Competition App. (AT) No. 100 of 2018	The Avadh Sugar & Energy Ltd. Vs. Competition Commission of India & Ors. With	Pankaj Bhagat	Sanyat Lodha
26.	Competition App. (AT) No. 101 of 2018	Sir Shadi Lal Enterprises Vs. Ester India Chemicals Ltd. & Ors. With	Anil Kumar Mishra	Sanyat Lodha
27.	Competition App. (AT) No. 102 of 2018	KM Sugar Mills Ltd. Vs. Competition Commission of India & Anr. With	Pankaj Bhagat	Sanyat Lodha
28.	Competition App. (AT) No. 103 of 2018	Indian Sugar Mills Association Vs. Competition Commission of India & Ors. With	Sindoora VNL	Sanyat Lodha- R1 Manu Krishnan- R3
29.	Competition App. (AT) No. 104 of 2018	The Seksaria Biswan Sugar Factory Ltd. Vs. Competition Commission of India & Anr. With	Pankaj Bhagat	Navdeep Singh Suhag- R1

30.	Competition App (AT) No. 03 of 2019	Simbhaoli Sugars Ltd. Vs. Competition Commission of India & Ors. With	Sushil Shukla	Saurabh Mishra
31.	Competition App. (AT) No. 05 of 2019	Shree Kamrej Vibhag Sahakari Khand Udoyg Mandali Ltd. Vs. Competition Commission of India & Ors. With	Bhushan V.Mahadik	Sanyat Lodha(R-CCI)
32.	Competition App. (AT) No. 06 of 2019	Sahakari Khand Udoyg Mandal Ltd. Vs. Competition Commission of India & Ors. With	Bhushan V.Mahadik	Sanyat Lodha- R1
33.	Competition App. (AT) No. 07 of 2019	Shree Ganesh Khand Udoyg Sahakari Mandli Ltd. Vs. Competition Commission of India & Ors. With	Bhushan V.Mahadik	Sanyat Lodha- R1
34.	Competition App. (AT) No. 08 of 2019	Shree Mahuva Pradesh Sahakari Khand Udoyg Mandali Ltd. Vs. Competition Commission of India & Ors. With	Bhushan V.Mahadik	Sanyat Lodha
35.	Competition App. (AT) No. 10 of 2019	Sri Sarvaraya Sugars Ltd. & Ors. Vs. Competition Commission of India & Ors.	Sudpito Sarcar	Udayan Jain
36.	Competition App. (AT) No. 25 of 2020	Next Radio Ltd. Vs. Competition Commission of India & Ors.	Abhishek Malhotra	Shama Nargis-R1 Rajat Krishna-R2 Vijay Joshi-R3

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By order of Hon'ble Chairperson
-sd/-
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